

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. 1399/2001

Thursday, this the 31st day of May, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri S.A.T. Rizvi, Member (Admn)

N.D. Qureshi
S/O Late Mr. Ziauddin Qureshi
Resident of 30, Park End
Vikas Marg, Delhi-92.
(Retired PS to DG, ESIC)

..Applicant

(Applicant in person)

VERSUS

1. Secretary,
Ministry of Labour, GOI,
Ex-Officio Chairman Standing
Committee ESI Corporation,
Shram Shakti Bhawan, Rafi Marg,
New Delhi-1.

2. Joint Secretary, GOI,
Ministry of Labour, Shram Shakti
Bhawan, Rafi Marg, New Delhi-1.

3. Director General
ESI Corporation, ESIC Building,
Kotla Road, New Delhi-2.

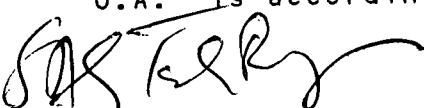
..Respondents

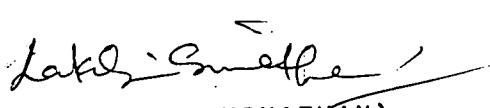
O_R_D_E_R_(ORAL)

Hon'ble Smt. Lakshmi Swaminathan, VC (J):

After hearing the applicant, Shri N.D. Qureshi for some time, he seeks permission to withdraw the OA. The applicant prays that liberty may be granted to him to file a fresh OA. He may do so, if so advised in accordance with law.

O.A. is accordingly dismissed as withdrawn.


(S.A.T. RIZVI)
MEMBER (A)


(MRS. LAKSHMI SWAMINATHAN)
VICE CHAIRMAN (J)

/sunny/